

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 107
(IB)-311(ND)/2020

IN THE MATTER OF:

GreenKo Rayala Wind Power Pvt. Ltd. ... Applicant/Petitioner

Vs

MGI Infra. Pvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 29.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to technical difficulty, matter could not be taken up. Hence, re-notified to 15.02.2021.



ASIM KUMAR PAL
(COURT OFFICER)